

SPECIAL BENCH

P-105

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/15(KB)2022
IA(I.B.C)/571(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH APRIL 2024

IN THE MATTER OF	STATE BANK OF INDIA VS SRI MURARI MOHAN SINGHANIA
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

Mr. Debasish Chakraborty, Adv.] For the Financial Creditor
Mr. Snehasish Chakraborty, Adv.]

Mr. P.P. Bishwal, Adv.] For the Personal Guarantor
Ms. Sanjana Chatterjee, Adv.]

Mr. Aman Agarwal, Adv.] For the RP
Mr. Avishek Das, Adv.]
Mr. Soubhik Dey, Adv.]

ORDER

1. Ld. Counsel for the parties present.
2. Last and final opportunity of one week is granted to the Personal Guarantor to file its response to the Report of RP, failing which, right to file response shall stand closed.
3. Post the matter on **11/06/2024**.

**D. Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**

PJ